

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated- Guwahati, the 04<sup>th</sup> December, 2015

*No. HC.VII-133/2014/5508/A*: Hon'ble the High Court has been pleased to direct the Judicial Officers of the following Judicial Districts to attend a training programme on ***Dragon Voice Recognition Software*** to be held at their own District as per the following arrangements:

Sl. No.	District	Date of Training	Time
1.	Kamrup, Amingaon	07.12.2015 to 08.12.2015	<b>3:30 PM Onwards</b>
2.	Nalbari	10.12.2015 to 11.12.2015	
3.	Barpeta	14.12.2015 to 15.12.2015	
4.	Bongaigaon	16.12.2015	
5.	Chirang	17.12.2015	
6.	Kokrajhar	18.12.2015	
7.	Dhubri	19.12.2015 to 21.12.2015	
8.	Goalpara	22.12.2015	
9.	Darrang	28.12.2015	
10.	Udalguri	29.12.2015	
11.	Sonitpur	30.12.2015 to 31.12.2015	
12.	Lakhimpur	04.01.2016 to 05.01.2016	
13.	Dhemaji	06.01.2016	
14.	Morigaon	19.01.2016	
15.	Nagaon	20.01.2016 to 21.01.2016	
16.	Golaghat	27.01.2016 to 28.01.2016	
17.	Jorhat	29.01.2016 to 30.01.2016	
18.	Sivasagar	01.02.2016 to 02.02.2016	
19.	Dibrugarh	03.02.2016 to 04.02.2016	
20.	Tinsukia	05.02.2016 to 06.02.2016	
21.	Cachar	09.02.2016 to 10.02.2016	
22.	Hailakandi	11.02.2016	
23.	Karimganj	12.02.2016 to 13.02.2016	

The representatives of the supplier of ***Dragon Voice Recognition Software*** will impart training on the aforesaid dates in the respective Districts.

The District & Sessions Judges concerned of the aforesaid Districts are to make arrangement of the venue etc. for the training programme.

By order,  
Sd/- R.A. Tapadar  
**OSD & JOINT DIRECTOR (OFFICIATING)**  
**JUDICIAL ACADEMY, ASSAM**

Memo No. *HC.VII-133/2014/5509 - 5520/A*, Dated : 04.12.2015

Copy forwarded for information and necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information and necessary action.
3. The Registrar ( Vig. / Admn. / Judl.) Gauhati High Court, Guwahati.
4. The District & Sessions Judge, Kamrup, Amingaon / Nalbari / Barpeta / Bongaigaon / Chirang / Kokrajhar / Dhubri / Goalpara / Darrang, Mangaldoi / Udalguri / Sonitpur, Tezpur / Lakhimpur, North Lakhimpur / Dhemaji / Morigaon / Nagaon / Golaghat / Jorhat / Sivasagar / Dibrugarh / Tinsukia / Cachar, Silchar / Hailakandi / Karimganj. ***He / she is requested to inform the Judicial Officers of his / her respective District accordingly.***
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Joint Registrar, Judl. / PM & P, Gauhati High Court, Guwahati.
7. Mr. Jafarullah Ahmed, ASM-Speech, Imaging, Dictation & Transcription solutions- ICONS Infocom P. Ltd.
8. The Administrative Officer, Judicial Academy, Assam.
9. The Systems Analyst, Gauhati High Court, Guwahati. ***He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati.***
10. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
11. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.
12. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

  
OSD & JOINT DIRECTOR (OFFICIATING)  
JUDICIAL ACADEMY, ASSAM